

vident fund facilities to each labourer whether he is a daily wage earner or employed on temporary basis; and

(b) if so, the action taken in the matter ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI K. RAMAMURTHY) : (a) and (b) There is no proposal at present to issue employment card. The Employees' Provident Funds Scheme, 1952 was however, amended in October, 1990 and the requirement of three months continuous service or sixty days of actual work for membership of the provident fund was done away altogether. Now all the workers, including daily wage earners, are eligible for membership of the provident fund from the first day of employment in the coverable establishment.

[English]

CRITERIA FOR SETTING UP OF CENTRAL UNIVERSITIES

116. SHRI BHAGEY GOBARDHAN : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the criteria adopted for setting up of Central Universities by the Government;

(b) the list of the existing Central Universities; and

(c) the details of proposals for setting up of new Central Universities now under examination of Government ?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH) : (a) to (c) At present, there are ten Central Universities in the country as indicated below :—

- (1) Aligarh Muslim University.
- (2) Banaras Hindu University.
- (3) University of Delhi.
- (4) University of Hyderabad.
- (5) Jawaharlal Nehru University.
- (6) North Eastern Hill University.

(7) Pondicherry University.

(8) Visva Bharati.

(9) Jamia Millia Islamia.

(10) Indira Gandhi National Open University.

Acts to set up new Central Universities in Assam and Nagaland have also been passed by Parliament in 1989. However, notification to give effect to the Acts have not been issued.

Central Universities are established by Acts of Parliament. These Universities have been set up in response to certain historical, cultural and Central-State considerations. Central Government does not generally favour setting up of new Central Universities and expects that the State Governments themselves should take steps for improvement of standards of their universities.

Central Governments have been receiving suggestions from various quarters from time to time to set up new Central Universities in different States' Regions of the country. However, in view of the Government policy and severe constraint of resources, Government has not taken a decision to start any new Central University.

CONSTRUCTION OF BUILDINGS FOR KENDRIYA VIDYALAYAS IN ORISSA

117. SHRI BHAGEY GOBARDHAN : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the names of Kendriya Vidyalayas in Orissa for which school buildings are yet to be constructed ?

(b) the reasons for delay in the construction of school buildings; and

(c) the steps taken to-date for expediting the process of construction ?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH) : (a) and (b) School Buildings of the following 8 Kendriya Vidyalayas in Orissa are yet to be constructed.

<i>School</i>	<i>Remarks</i>
(1) Jhursugada	Land not yet transferred by sponsoring agencies.
(2) Bondamonda	Land not yet transferred by sponsoring agencies.
(3) Baripada	Land not yet transferred by sponsoring agencies.
(4) NAD Sonabeda	Land not yet transferred by sponsoring agencies.
(5) No. 2 CRPF Bhubaneswar	Land not yet transferred by sponsoring agencies.
(6) Bolangir	Land not yet transferred by sponsoring agencies.
(7) Mancheshwar	Lease deed execution pending.
(8) Cuttack	Lease deed execution pending.

(c) The Sangathan has been pursuing the matter with the sponsoring Agencies for transfer of land/execution of deed for which they have recently been reminded.

Details are furnished in the Statement I below.

(b) Details are furnished in Statement II below.

(c) Details are furnished in Statement III below.

FOREST COVER

118. SHRI BHAGEY GOBARDHAN : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) the details of recorded forest areas reserved and otherwise for each State/Union Territory;

(b) the percentage of forest cover actually available now in each State/Union Territory;

(c) the coverage made to-date under afforestation/plantation programmes, on forest and non-forest lands in each State/Union Territory; and

(d) the steps being taken for achieving forest cover of 33.3 per cent within a given time frame by respective State/Union Territory ?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a)

(d) Following schemes are being implemented to increase the area under forest/tree cover. However, no time frame is given for achieving forest cover of 33.3 percent :

(1) The Integrated Wastelands Development Scheme.

(2) Scheme for fuelwood and fodder project.

(3) Peoples nurseries scheme.

(4) Scheme of raising plantations of minor forest produce including medicinal plants.

(5) Scheme of Aerial seeding.

(6) Scheme for development of forest and pasture seeds.

(7) Margin money scheme.

(8) Grant-in-aid scheme.